

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.49/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S KRISHNA PACKAGING V/S RASIK PRODUCTS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Babita Jain, Adv. *: For the Operational Creditor*

Sh. Tanmay Sadh with *: For the Corporate Debtor*

Ms. Himadari Batra, Advs.

ORDER

- 1.** Ld. Counsels representing the parties are present and state that the pleadings in this case have been completed.
- 2.** Let the written submissions be filed by both the sides within a period of five days.
- 3.** The matter is adjourned for final hearing on 13th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

1st May, 2024

Kavya Prakash Srivastava
(Stenographer)